## GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:986
ANSWERED ON:19.07.2002
REGISTRATION OF SPINNING MILLS WITH BIFR
T.T.V. DHINAKARAN

## Will the Minister of TEXTILES be pleased to state:

- (a) the total number of spinning mills in Tamil Nadu;
- (b) whether about 77 spinning mills in Tamil Nadu are registered with BIFR;
- (c) if so, the present status of these mills; and
- (d) the time by which the final decision is likely to be taken on them?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES SHRI BASANAGOUDA R. PATIL (YATNAL)

(a), (b), (c) and (d): As on 30.6.2002, there were 829 Non-SSI spinning mills and 863 SSI spinning mills in the state of Tamil Nadu, out of which 89 spinning mills (Non-SSI) were registered with Board for Industrial and Financial Reconstructions on 30-4-2002. The status of the mills registered with BIFR is as follows:

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Declared No. Longer Sick 4
Draft Scheme 4
Failed and Reopened 4
Non-Maintainable 7
Other 1
Scheme Sanctioned under Section 18(4) 8
Under Enquiry 41
Winding Up Notice 4
Winding Up recommended section 20(1) 16
Total 89
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No. of cases

Status

The Board for Industrial and Financial Reconstruction (BIFR) set up under the Sick Industrial Companies (Special Provisions) Act 1985 exercises powers as are vested in a Civil Court under the Code of Civil Procedure, 1908 while trying suits in respect of certain matters and approves the rehabilitation schemes which may include restructuring of loans, induction of fresh funds by the promoters, merger with the other companies and change of management etc. in consultation with banks and financial institutions. As such, the period or time by which a final decision would be taken about these mills would vary from mill to mill.